

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (West), DELHI

OFFICE ORDER

The following officials are hereby deputed to the Digitization Cell, Tis Hazari Courts, Delhi, during Summer Vacation-2026 to perform duties related to the verification of digitized records, as per the batches mentioned below:

PERIOD OF DETENTION : 15.06.2026 TO 22.06.2026

S.no.	Name of Official	Employee Code	Place of Posting	Mobile Number
1.	Mr. Deepak	81825834	Sh. Satyabrata Panda, Ld. ASJ(SFTC)-01	9891722464
2.	Mr. Vikas	54590147	Ms. Priya Mahendra, Ld. ASJ -09	9810742064
3.	Sh. Sushant	65746152	Mr. Sahil Monga, Ld. CJ-03	8860025619
4.	Mr. Deepak Kumar Ruhela	33588692	Mr. Manoj Kumar Sharma, Ld. DJ-07	7683009100
5.	Mr. Arun Meena	12014	Ms. Saloni Singh, Ld. ASJ (FTSC) POCSO-01	9971664443
6.	Mr. Jasvinder Sidhu	66416302	Mr. Dev Saroha, Ld. CJ-04	9971386203
7.	Mr. Pradeep Israni	14159	Ms. Goma Dabas Gupta, Ld. DJ-06	9213971072
8.	Mr. Devender Kumar	14812923	Mr. Vivek Kumar Agarwal, Ld. JSCC/ASCJ/GJ-02	9811575720
9.	Mr. Naresh Khurana	65315915	Mr. Siddhartha Malik, Ld. ASJ (SC-POCSO)-01	9868576376
10.	Mr. Hutesh	16080605	Mr. Ashutosh Kumar, Ld. DJ Comm. Court-01	9999822145

PERIOD OF DETENTION : 23.06.2026 TO 30.06.2026

S.no.	Name of Official	Employee Code	Place of Posting	Mobile Number
1.	Ms. Chaman Prabha	17353646	Mr. Dev Saroha , Ld. Civil Judge-04	9868590989
2.	Ms. Ruchi Madan	95836921	Mr. Sunil Choudhary, Ld. DJ-01	9953237675
3.	Mr. Sanjay Dhara	37974694	Ms. Neha Pandey, Ld. ASCJ/JSCC/GJ	9711856678
4.	Ms. Prcti Negi	60538155	Mr. Nipun Awasthi, Ld. ASJ-08	8860373327
5.	Mr. Amit Kumar Dinkar	12849	Ms. Saloni Singh, Ld. ASJ (FTSC) POCSO-01	9818985506
6.	Mr. Raju Dubey	30562291	Mr. Lalit Kumar, Ld. CJ-02	9871888389
7.	Mr. Sanjay Singh Negi	15290963	Ms. Shelly Arora, Ld. ASJ-06	8076300317
8.	Mrs. Deepak Rani	46626325	Mr. Vivek Kumar Agarwal, Ld. JSCC/ASCJ/GJ-02	9811855128
9.	Mr. Rajesh Kanojia	93730036	Mr. Deepak Kumar-II, Ld. ASJ (FTSC)RC-01	8586865545
10.	Ms. Pratibha Bhati	10994820	Mr. Naveen Gupta, Ld. DJ-09	9599361900

Note:

- Necessary training shall be imparted to the deployed officials on 11.06.2026 and 12.06.2026 for which the schedule will be provided later by the Digitization Cell, Tis Hazari Courts.
- Requests for cancellation of, or exemption from, performing duty on any grounds shall not be entertained, except in cases of extreme emergency.
- Non-compliance of the aforesaid directions shall be considered deliberate insubordination and disciplinary action shall be initiated against the erring officials without any further notice.

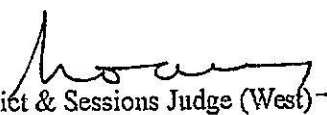

DR. VIJAY KUMAR DAHIYA
Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi

No. 29730-29760 Admn./West/2026

Dated 10/06/26

Forwarded for information and necessary action to:

- The Chairman (IT & Digitization), Delhi District Courts.
- PS to the undersigned.
- The A.O.(J)/Branch-in-Charge, Digitization Cell, Tis Hazari Courts, Delhi
- LAYERS Seat, THC – for uploading the order on Layers.
- Website Committee – for uploading the order on website.
- Officials concerned, for necessary compliance.


Principal District & Sessions Judge (West)-
Tis Hazari Courts, Delhi